

AMENDED TECHNOLOGY UPGRADATION FUND SCHEME

2036. DR. SANJAY JAISWAL:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- (a) the amount disbursed under committed liabilities and also new cases under the Amended Technology Upgradation Fund Scheme (ATUFS) during each of the last three years and the current year, State/UT-wise;
- (b) whether the Government is monitoring the implementation of the ATUFS;
- (c) if so, the details thereof; and
- (d) the grievances registered by the beneficiaries under the scheme during the said period and the action taken thereon, State-wise?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री अजय टम्टा)
MINISTER OF STATE FOR TEXTILES
(SHRI AJAY TAMTA)

(a): The Technology Upgradation Fund Scheme (TUFS) is in operation on a pan-India basis and no allocation of funds under the scheme is made State/UT-wise. The details of amount of subsidy disbursed under committed liabilities during each of the last three years and the current year, State/UT-wise are given in Annexure -I. No funds have been disbursed under the Amended Technology Upgradation Fund Scheme (ATUFS) so far.

(b) & (c): Yes, Madam. The Amended Technology Upgradation Fund Scheme (A-TUFS) has been introduced with effect from 13.01.2016. There is a two-way monitoring mechanism under ATUFS i.e. Technical Advisory-cum-Monitoring Committee (TAMC) and Inter-Ministerial Steering Committee (IMSC). TAMC would monitor and review the progress of the scheme including segmental progress and appraise the Ministry and IMSC quarterly. IMSC would review the progress of the scheme half yearly and ensure its effective implementation. Four meetings of TAMC have been held since introduction of ATUFS, whereby the list of machinery under ATUFS was finalized and the progress of the scheme was reviewed. Besides, a web based claims monitoring and tracking mechanism, "i-ATUFS" has been started since 21st April, 2016 which provides a transparent MIS platform to all the stakeholders i.e. the beneficiaries, banks, Office of Textile Commissioner and the Ministry of Textiles for smooth implementation of the scheme.

(d): The beneficiaries have registered grievances regarding requisitioning of Joint Inspection Team (JIT) in i-ATUFS software, which have been redressed.

STATE-WISE RELEASE OF SUBSIDY UNDER MTUFS, RTUFS and RRTUFS

Name of the Scheme	MTUFS				RTUFS				RRTUFS		
State Name	2013-14	2014-15	2015-16	2016-17 (upto 30.06.16)	2013-14	2014-15	2015-16 (upto 19.07.16)	2016-17	2014-15	2015-16	2016-17 (upto 19.07.16)
Andhra Pradesh	75.41	56.25	15.19	14.30	12.32	28.44	17.79	9.39	2.90	12.63	5.89
Assam	0.02	0.01	0.00		0.62	0.72	0.48	0.28	1.30	0.31	0.15
Bihar	0.01				0.02	0.02	0.02	0.01	0.06	0.02	
Chandigarh (UT)	7.47	15.57	0.57	0.48	1.03	1.00	0.64	0.18	0.20	8.61	0.72
Chhattisgarh	0.05	0.07	0.00		2.94	0.75	0.84				
Dadra and Nagar Haveli (UT)	1.78	1.72	0.01	3.30	19.37	25.18	21.21	10.19	4.96	3.37	1.96
Daman and Diu (UT)	2.34	1.59	0.32	0.20	1.80	1.42	0.88	0.44	0.82	7.60	2.02
Delhi (UT)	12.22	18.24	3.49	1.26	7.70	7.96	4.69	1.20	7.54	20.00	2.77
Goa									0.66	6.27	0.06
Gujarat	69.90	46.47	8.02	8.11	145.80	172.27	134.40	60.97	66.78	195.37	108.12
Haryana	14.11	9.81	2.19	4.57	17.91	8.12	6.40	4.49	20.44	16.35	6.67
Himachal Pradesh	2.79	2.98	0.77	31.13	6.29	10.84	7.28	3.09	0.82	4.67	0.50
Jammu and Kashmir	2.74	2.69	0.59		0.44	1.55	0.83	0.51	0.00	0.74	0.21
Jharkhand					0.48	0.07	0.07	0.02	0.77	0.06	
Karnataka	14.88	10.81	3.25	4.90	18.60	20.21	17.05	9.16	2.82	8.08	1.64
Kerala	9.17	7.28	2.12	4.77	0.26	0.69	0.47	0.31	0.34	0.21	0.05
Madhya Pradesh	15.11	11.73	2.85	5.04	88.49	85.74	55.77	32.73	6.75	10.40	12.17
Maharashtra	247.78	248.86	37.26	40.18	71.36	71.08	49.60	39.96	32.07	131.00	28.87
Orissa					0.00	0.12	0.07	0.03	0.00	0.17	0.07
Pondicherry	0.03	0.01			0.00	0.04	0.00	0.02	0.43	0.03	
Punjab	167.80	159.68	24.50	7.06	89.53	101.79	92.14	34.56	21.92	34.68	72.65
Rajasthan	67.52	52.19	13.39	9.77	42.81	32.71	25.93	16.21	10.58	37.56	14.08
Tamil Nadu	178.04	147.31	29.68	36.89	33.58	33.75	27.30	10.87	43.08	54.35	27.34
Telangana					7.70	8.51	7.69	2.70	2.28	11.16	2.29

Uttar Pradesh	14.74	9.65	1.52	2.83	17.54	5.47	3.42	1.19	3.95	11.05	3.16
Uttarakhand	2.08	1.40	0.34	0.50	6.92	2.81	2.79	1.29			
West Bengal	5.70	3.33	1.21	0.96	15.51	8.08	6.80	3.62	8.67	17.71	2.91
Total	911.70	807.64	147.28	176.26	609.04	629.35	484.60	243.42	240.14	592.41	294.30

(Amount
in crore)
